

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

O.A.No.40 of 2020 (SZ)
With
O.A.No. 93 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Motu
Based on the news item published in
The Times of India, Chennai Edition dt. 17.02.2020 under the caption
“Sewage follows into surplus channel in Kovilambakkam”

AND

The District Collector,
Chengalpattu District
and Ors

...Respondents

With

Tribunal on its own motion Suo Motu
Based on the news item published in
Dinamalar Tamil Newspaper, dt. 29.06.2020
“When will Kovilambakkam lake be restored”

AND

The Principal Secretary to Government,
Public Works Department,
Fort St. George,
Chennai – 600 009

...Respondent

REPORT FILED BY THE CMWSSB



THROUGH
M/S. GAUTAM S. RAMAN
COUNSEL FOR CMWSSB

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

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1.	08.07.2024	Report filed by the CMWSSB	1

Dated at Chennai on this the 09th day of July, 2024



Counsel for CMWSSB

**BEFORE THE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE)CHENNAI**

ORIGINAL APPLICATION No.40 of 2020 (SZ)

With

ORIGINAL APPLICATION No.93 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion SuoMotu initiated proceedings based on the News item published in The Time of India, Chennai edition dt.17.02.2020 under the caption "Sewage flows into surplus channel in Kovilambakkam"

And

The District Collector,

Chengalpet District and Ors

.....Respondent(s)

With

Tribunal on its own motion SuoMotu based on the News item in Dinamalar Tamil Newspaper dated.29.06.2020 "when will Kovilambakkamlake be restored?"

And

The Principal Secretary to Government,
Public Works Department,
Fort St. George,
Chennai – 600009.

.....Respondent(s)

REPORT FILED BY CMWSSB RESPONDENT(S) IN
OA No 40 OF 2020 (SZ)
WITH
OA No 93 OF 2020 (SZ)

I, H S Kalyani, D/o Thiru.H.SilvesterD'Cruz, aged about 55 years now working as Superintending Engineer (South) of Chennai Metropolitan Water supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1.I am the Superintending Engineer (south) in the Chennai Metro Water Supply and Sewerage Board (CMWSSB), Chennai and representing 8th Respondent herein and well acquainted with the facts of the case from the connected files.

2.I am filing this updated report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as respondent in the case taken up by The Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai on its own motion – SUO MOTU initiated proceedings based on the news item published in The Time of India, Chennai edition dt.17.02.2020 under the caption "Sewage flows into surplus channel in Kovilambakkam" vide O.A. No. 40 of 2020(SZ) with OA No 93 OF 2020 (SZ)

3. I humbly submit that, under St. Thomas Mount Panchayat union surrounded by 3 village Panchayat viz., Kovilambakkam, Nanmangalam, Moovarasampet, the above said location falls beyond the city limit which is not covered under the jurisdiction of CMWSSB.

4. I humbly submit that, the households and commercial establishments in Nanmangalam village panchayat, and Kovilambakkam village panchayat have their



H.S. Kalyani
Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

own individual septic tank and soak pit arrangements. The unserved residents of this panchayat could however desludge their septic tanks and decant at the Perungudi decanting point in Perungudi sewage treatment plant for further treatment and disposal of the sewage. However certain households/ commercial establishments could also illegally dispose the sewage/sullage through storm water drains which reach the said surplus channel. This could be monitored by Kovilambakkam village Panchayat officials.

5. Accordingly, I submit that Keelkattalai Lake is under the maintenance of public works Department .As per the court direction joint committee consist of officials of State Pollution Control Board and CMWSSB along with the President and members of the Association with on 05.08.2022, inspected the surplus channel.

Status of surplus channel passing through the areas in Kovilambakkam:

1. Water Resources Department has carried out the construction of retaining walls all along the said surplus channel for strengthening the bund and to avoid the flow of sewage into the said channel.
2. The sewer from Tambaram Corporation is being pumped to Sewage Pumping Station located at Nanmagalam. The collected sewage is again pumped to Keelkattalai Sewage Pumping Station through 400mm Dia Sewage pumping main which crosses the surplus channel at Kovilambakkam. From Keelkattalai terminal Sewage Pumping Station the sewage is pumped to Perungudi Sewage Treatment Plant maintained by CMWSSB. There is a provision of scour valve located near surplus channel for operating during the censorious period like pumping station failure, sewer main burst etc.



H. S. Kalyani
 Superintending Engineer (South)
 Chennai Metropolitan Water Supply & Sewerage Board,
 Chintadripet, Chennai-600 002.

6. I humbly submit that, during the inspection on 30.01.2023, it was confirmed that the scour valve is in closed condition and there is no letting out of sewer which leads to the said surplus channel.

7. I humbly submit that, the quantity of sewage received from Tambaram Corporation for Treatment at Perungudi Sewage Treatment Plant is being treated by CMWSSB. The details of the quantity of sewage received from Tambaram Corporation for treatment at Perungudi STP is enclosed in Annexure.

8. I humbly submit that, it was suggested to the Tambaram Corporation to ensure proper maintenance of machineries at Nanmangalam and Keelkattalai Sewage Pumping Station. Also it was suggested to monitor the sewage pumping main crossing the surplus channel to avoid letting out sewage water into surplus course of Keelkattalai Lake and to maintain flow record of the pumped quantity of sewage.

9. I humbly submit that, further, Madipakkam area comes under Greater Chennai Corporation. UGSS Project in Madipakkam area work was awarded on 24.06.2022 and work was commenced from 01.08.2022. UGSS Work in Madipakkam will be completed by 31.01.2025 with implementation of House service connection 10856 nos. After completion of the UGSS in Madipakkam the house service of connection will be effected. Meanwhile as per G.O.MS No.1, dated 02.01.2023, the Government approved the Septage Management regulations and Operative guidelines, regarding removal of septage from unsewered area, regulation of sewer tanker lorries operating in local bodies, prevention of illegal discharge of sewerage, thereby protecting water bodies. As a part of this, all consumers who are within the

SP/11/23
Area Eng



H. S. Kalifani
Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

Greater Chennai Corporation Limits can register for booking sewer lorry services either directly or through the online link <http://stc.chennaietrowater.in> or through the CMWSSB call center by dialing 14420 helpline.

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai
on this 02 day of July, 2024)
and signed his name in my
Presence

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H.S. Kalifani
Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

Area Engineer - XIV
Chennai Metropolitan Water
Supply and Sewerage Board
Chennai-600 041.

Jagan S. Panu

Counsel for CMWSSE

Before me,

R. Srinivasulu
Advocate, Madras

R-SRINIVASULU, ADV,
NO. 53, 4TH FLOOR CHAMBERS,
AEC, CA - 10A.

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TRIBUNAL (SOUTH ZONE), CHENNAI.**

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...Applicants

Vs

The District Collector,

Chengalpet District and Ors

... Respondents

**REPORT FILED ON BEHALF OF THE
CMWSSB RESPONDENT**

Mr. GAUTAM.S.RAMAN